

12.24 hrs.

PAPER LAID ON THE TABLE

TYRES AND TUBES (MOVEMENT CONTROL) ORDER, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): On behalf of Shri C. Subramaniam, I lay on the Table a copy of the Tyres and Tubes (Movement Control) Order, 1974 (Hindi and English versions) published in Notification No. S. O. 273(E) in Gazette of India dated the 29th April, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1935 [Placed in Library See No. LT-8364/74].

SHRI JYOTIRMOY BOSU (Diamond Harbour): How can he lay it, Sir? It is in the name of Shri C. Subramaniam.

MR DEPUTY-SPEAKER I have allowed him

SHRI SEZHIYAN (Kumbakonam) The notification is dated 29th April 1974 Why have they taken such a long time to lay it on the Table of the House? No reasons have been given

SHRI ZIAUR RAHMAN ANSARI I shall check up and let the House know.

12-25 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R. P. YADAV (Madhepura): I beg to lay on the Table the following Minutes of the sittings of the Committee on Public Undertakings:—

- (1) Minutes of the sittings of the Committee relating to Fifty-fifth Report of Hindustan Photo Films Mfg. Co. Ltd.
- (2) Minutes of the sittings of the Committee relating to Fifty-sixth Report on Indian Drugs and Pharmaceuticals Ltd.

12-25-1½ hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Sir, yesterday with the permission of the Chair I made an announcement that the Constitution Amendment Bill relating to Sikkim will be introduced on 2nd and taken up for consideration on the 3rd September. Opinions were expressed that the schedule is too tight. Having taken into account that I would like to say that the Government now intends to take up the consideration of the Bill on the 4th instead of 3rd September. The introduction of the Bill will be on the 2nd but it will be placed for consideration before the House on the 4th September.

12-26 hrs

STATEMENT Re. C.R.P. FIRING AT COOCH-BEHAR

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Sir, on August 27, 1974 around 2-00 PM a bus belonging to the North Bengal State Transport Corporation collided with a CRP van carrying CRP personnel in Cooch-Behar town. An altercation took place between the CRP personnel and the local people who collected on the spot. In the altercation, one CRP Constable opened fire injuring two persons, namely Shri Shankar Chakrabarty, a teacher and Pradeep Roy, a student—both of Jenkin's School, Cooch-Behar. Shri Chakrabarty subsequently succumbed to his injuries at 8 A.M on August 28, 1974

Immediately following the incident on August 27, 1974, the mob got unruly and went on a rampage. They set fire to the offices of Deputy Commissioner, Sub-Divisional Officer, Central Excise and Income-tax, District Court and S.P.'s Office. The extent of damage is yet to be assessed fully. The unruly mob engaged in arson was dispersed by the police who resorted to tear-gas and firing. Curfew was imposed by the District authorities.